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ITEM NO.8

COURT NO.2

SECTION IX

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A.Nos.19-21/2016 in Civil Appeal No(s).5874-5876/2014

STATE OF GUJARAT

Appellant(s)

VERSUS

AMJADALI GAZANFARALI BUKHARI & ORS.

Respondent(s)

(For modification of court's order dated 30.06.2014 and office report)

Date : 08/04/2016 These matters were called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE ANIL R. DAVE

HON&#39;BLE MR. JUSTICE ADARSH KUMAR GOEL

For Appellant(s)/ Mr. Shiv Mangal Sharma,Adv.

Applicant(s) Mr. Saransh Kumar,Adv.

For M/s. Aura & Co.,Advs.

Mr. Preetesh Kapur,Adv.

Ms. Jesal Wahi,Adv.

For Ms. Hemantika Wahi,Adv.

For Respondent(s) Mr. Mohan Pandey,Adv.

Mr. Sunil Kumar Jain,Adv.(Not present)

Mr. T. Mahipal,Adv.(Not present)

UPON hearing the counsel the Court made the following

O R D E R

The learned counsel for the applicant would like to seek necessary instructions from his client for withdrawal of these applications.

List the matter on 25 th

April, 2016.

(Sarita Purohit)  
Court Master

(Sneh Bala Mehra)  
Assistant Registrar